

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.93/95/AMR/2020		95 of IBC	Stressed Assets Stabilization Fund in the matter of Torus India Ltd Vs Rajendra Prasad Tummala

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel appearing for the Personal Guarantor Mr. Bhupesh reports no instructions from the Personal Guarantor. The Counsel for the Financial Creditor shall take a fresh notice to the Personal Guarantor. List the matter on 13.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**